

PAPERS LAID ON THE TABLE

ANNUAL REPORT ETC. OF STATE TRADING CORPORATION OF INDIA LTD. FOR 1977-78

MR. DEPUTY-SPEAKER: Papers to be laid.

Shri Arif Baig.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND CO-OPERATION (SHRI ARIF BAIG): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(1) Review by the Government on the working of the State Trading Corporation of India Limited, New Delhi, for the year 1977-78.

(2) Annual Report of the State Trading Corporation of India Limited, New Delhi, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Paced in Library. See No. LT-4367/79.]

STATEMENT OF REASONS FOR DELAY IN LAYING ACCOUNTS OF COFFEE BOARD FOR 1977-88

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND CO-OPERATION (SHRI KRISHNA KUMAR GOYAL): I beg to lay on the Table a statement (Hindi and English versions) explaining reasons for not laying within nine months after the close of the accounting year the Accounts of the Coffee Board for the year

1977-78 and the Audit Report thereon. [Paced in Library. See No. LT-4368/79.]

Annual Report etc. of Oriental Fire and General Insurance Co. Ltd., and a statement!

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): I beg to lay on the Table:—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Annual Report of the Oriental Fire and General Insurance Company Limited New Delhi, for the year ended 31st December, 1977 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(ii) A statement regarding Review on the working of the Oriental Fire and General Insurance Company Limited, New Delhi, for the year ended 31st December, 1977

(2) A statement (Hindi and English versions) showing reasons to delay in laying the papers mentioned at (4) above. [Placed in Library. See No. LT-4369/79.]

COMMITTEE ON PUBLIC UNDERTAKINGS

MINUTES

SHRI TRIDIB CHAUDHURI (Berhampore): I beg to lay on the Table the Minutes of the sittings relating to Third, Eighth, Twelfth, Thirteenth, Fourteenth, Sixteenth and Twenty-fifth Reports of the Committee on Public Undertakings on Jute Corporation of India Limited
